

Annexure-S

Name of Corporate Debtor: Nila Logistics LLP. Date of Commencement of CIRP : 25.11.2025: List of Creditors as on: 31.01.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

S L N o	Name of Creditors	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by	Whether related party?	% of voting share in CoC						
1	Adv .Capt.V J Pushpa Kumar	20-12-2025	8,22,642	8,22,642	professional legal services	NO	NO	NO	0.00	0.00	0.00	0.00	0.00		
2	M/s Middle East Marine LLC	24-12-2025	11,82,42,814	0.00	Operational Claim	NO	NO	NO	0.00	0.00	0.00	0.00	11,82,42,814		
3	S.S.International	18-12-2025	23,10,40,702	0.00	Hire Charges	NO	NO	NO	0.00	0.00	0.00	0.00	23,10,40,702		
4	Nereides Marine Service	23-01-2026	22,14,26,202	0.00	Hire Charges	NO	NO	NO	0.00	0.00	5470272	0.00	22,14,26,202		
			57,15,32,359	8,22,642					0	0	54,70,272	0	57,07,09,717		

M/s Middle East Marine LLC claim also false triparty agreement was made only shows their owner we didn't give any assurance and PDC cheque to him
SS International Claim given Power of attorney to claim the amount directly to the Vessel provider attached for your reference.
Nereides Marine Service claim we want proper SOF (statement of fact) from the master of the vessel and Discharge port agent acceptance